

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P NO.383/2016
(CA. 200/KB/17)

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M

Name of the Company	Eastern Equipment & Engineering Pvt Ltd		
Under Section	391-394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SWAPNA CHOUBEY ADV.

2. PRIYANKA SHARMA TRIBREWAL ADV.

for Applicant.

13/7/2017

ORDER

Ld. Counsels for the petitioner mentioned the matter for listing.

List the matter on 27/07/2017.

(Vijai Pratap Singh)
Member (J)